

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 210
TO BE ANSWERED ON 2ND DECEMBER, 2025

WASTAGE AND DAMAGE OF FOODGRAINS IN FCI GODOWNS

210 DR. ASHOK KUMAR MITTAL:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the total quantity of foodgrains damaged or wasted in FCI godowns in the last two years, the details thereof;
- (b) details of the States with the highest storage losses, and steps undertaken to make-up for the losses, and avoid further damage or waste;
- (c) whether modern silos are being commissioned on schedule, if not, the details thereof; and
- (d) how Government ensures accountability for wastage of public stock, plan of action for the same?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Food Corporation of India (FCI) procures, stores and handles huge quantities of foodgrains in a scientific manner. Despite handling of crores of tons of foodgrains across the country in all climatic zones, a negligible quantity of foodgrains accrue as damaged mainly due to natural calamities viz. flood, cyclone, heavy rains etc.

The details on the accrual of damage foodgrain reported in FCI owned and hired godown during last two years are as under:

Year	Non-issuable foodgrains accrued (In LTs)	Off-take Quantity (Excluding DCP) (in LTs)	% of Damaged foodgrains against Off-take Quantity
2023-24	0.103	470.72	0.0220
2024-25	0.078	454.74	0.0173

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(b): Madhya Pradesh, Andhra Pradesh, and Punjab reported the highest storage losses during 2025-26 (up to October 2025). The steps undertaken to reduce storage loss are as under:

- The position of storage losses is reviewed in Monthly Performance Review Meetings (MPR) at Headquarters level.
- The mandatory inspections of highest storage loss depot in a Zone and Region are conducted by ED (Zone) and GM (R) respectively.
- Periodical prophylactic and curative treatment of food grains stocks is undertaken to keep them free from pests/infestations *i.e.* to minimize losses due to biotic factors.
- Security staff, Home Guards and other external agencies is being deployed to ensure safety and security of the stock.
- CCTV cameras are installed in owned depots for better surveillance and supervision.
- Physical measures like installation of barbed wire fencing of the boundary walls, provision of street lights for illumination of godowns and proper locking of the sheds are taken to secure the godowns.
- Disciplinary action is also initiated against delinquents wherever abnormal/unjustified losses are reported after due investigation.

(c): Silos are being constructed under various schemes of this Department, through the implementing agency *i.e.* Food Corporation of India (FCI) under PPP mode (Public Private Partnership) mode.

(d): Each and every case of loss beyond the norms is investigated. Further, the damage monitoring cells (DMC) are established at the level of Divisional/Regional/Zonal Offices to monitor the accrual of non-issuable foodgrains.
